

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6704

ANSWERED ON:08.05.2013

ALLOTMENT OF LAND FOR MALL SHOPPING COMPLEX

Krishnaswamy Shri M.;Ponnam Shri Prabhakar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has allotted land for construction of a Mall and shopping complexes in Delhi including East Kidwai Nagar;
- (b) if so, the details thereof, location-wise;
- (c) the details of Government quarters demolished so far for the purpose and time given to the allottees of such colonies including East Kidwai Nagar to vacate the quarters; and
- (d) the steps being taken to extend the vacation time?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

(a)& (b): The Delhi Development Authority (DDA) disposes of commercial plots through the process of sealed tenders as per provisions of the Delhi Development Authority (Disposal of Developed Nazul Land) Rules, 1981 on 'free-hold basis' since June, 2006. However, prior to this, the disposal was on 'lease-hold basis'. During the last three years, 27 commercial plots have been sold out. No plot for construction of mall and other shopping complexes in East Kidwai Nagar locality has been disposed of by DDA.

(c)&(d): No Government quarter has been demolished so far and no fixed time has been given for the purpose. Vacation of quarters in the colony is planned in a phased manner.